

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-302
IB-3106/ND/2019

IN THE MATTER OF:

Neeraj Singla

...Applicant

Vs

M/s Lotus Woodtech Pvt Ltd

...Respondent

SECTION

U/s. 9 of IBC, 2016

Order delivered on 04.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Ashutosh Kumar Bishnoi, Adv. Mani Bhushan Sinha

For the Respondent

: Ms. Kavita Jha, Mr. Vaibhav Kulkarni, Ms. Shwetha Prabhakar

ORDER

Ld. Counsel for petitioner has put in appearance and submitted that he has received the copy of the reply and seeks time to file the rejoinder to the reply. Let the same be filed after serving advance copy of the same to the Ld.

Opposite Counsel. List the case on **12.02.2020**.

sd/-
(K.K. VOHRA)
MEMBER (T)

sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)